NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/167/2016

NAME OF THE PETITIONER(S)

: Mohit Kumar Surana

NAME OF THE RESPONDENT(S)

: M/s Healthadda Retail Private Limited & 4 others

UNDER SECTION

S.No. Name (in Capital)

: 397/398

D. Sneha.

Practising company
Secretary

Sever Gulatz Sweek Gulatz

CREGONDENT)

D. Sneha.

Represented by

Signature

ORDER

Petitioner along with the counsel present. R2 in person and representing other respondents present. At request of both sides, time extended for final hearing. Put up on 06.02.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)